

F.No. 01(03)/Roster/CESTAT/2023
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 25.07.2023

ORDER NO. 132 of 2023

Hon'ble President is pleased to partially modify the roster order no. 104 of 2023 for **CESTAT, Chennai** on **11.08.2023** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 11.08.2023 at 2:30 p. m.	Mr. P. Dinesha, Hon'ble Member (Judicial) and Mr. Vasa Seshagiri Rao, Hon'ble Member (Technical)	Special Bench: ST/ROM/40288-40292/2023 in-ST/41414-41416/2013 and ST/41805-41806/2015 M/s. Perfect Vending (India) Private Limited Vs. Commissioner of Service Tax, Chennai

Note:

1. In the event of non sitting of a Bench, the adjourned dates of the listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

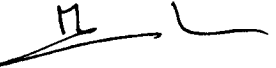
By Order,



(Bineesh Kumar K.S.)
Registrar

Copy to:-

SPS to Hon'ble President/Members, CESTAT, Chennai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Chennai /Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.



Deputy Registrar